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OFFICE OF THE
LILONG (IMPHAL WEST) MUNICIPAL COUNCIL
LILONG, MANIPUR

N O T I F I C A T I O N

Lilong, the 17th December, 2025

No.15/1/2025-LIWMC: Whereas, the Draft, **"Lilong (Imphal West) Municipal Council Building Bye-Laws, 2025"** was notified for adoption of **"The Model Manipur Unified Building Bye-laws, 2024"** as **"Lilong (Imphal West) Municipal Council Building Bye-Laws, 2025"** in the Manipur Gazette, Extra Ordinary No.226 dated 11.12.2025 under the Notification of even No. dated 05.12.2025 thereby inviting objections/suggestions from the general public within 7 (seven) days from the date of publication of the said Notification in the Official Gazette;

And whereas no objections/suggestions have been received by the Office of the Lilong (Imphal West) Municipal Council on the said draft Bye-Laws within the stipulated period;

Now, therefore, in exercise of the powers conferred by Section 212 of the Manipur Municipalities Act, 1994 the Draft, **"Lilong (Imphal West) Municipal Council Building Bye-Laws, 2025"** is hereby published in the Manipur Gazette for general information as **"Lilong (Imphal West) Municipal Council Building Bye-Laws, 2025"** (Annexure-I).

The Annexure-I will be available at the Town Planning Department official website https://tpmanipur.mn.gov.in.

MUNGVA VICTOR,
Chief Executive Officer
Lilong (Imphal West) Municipal Council, Manipur.

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